

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1804

ANSWERED ON:10.08.2011

PRE FLIGHT MEDICAL TESTS OF PILOTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether most of the pilots of public and private airlines are found drunk/ intoxicated on duty;
- (b) if so, the details thereof during each of the last three years and the current year, airline-wise;
- (c) whether the Government carries out pre-flight medical tests of the pilots of public and private airlines;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the action taken against the pilots found drunk on duty, case-wise; and
- (f) the steps taken/proposed to be taken by the Government to stop recurrence of such incidents?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- Few pilots were found positive during the pre - flight alcohol test. List of Pilots found positive during the last three years is annexed.

(c) and (d):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements on 30th November, 2010 which explains the procedure to be followed for Pre - Flight Medical Check and Breath Analyzer test for alcohol consumption. As of now all crew members have to report for pre - flight medical. As per regulation 100% checks of all crew members should be done. DGCA officials also carry out surveillance checks on pre - flight medical checks.

(e) and (f):- Action is taken against pilots as per the Civil Aviation Requirements and company policy. The crew is immediately grounded as per procedures with loss of pay & allowances. If found positive for the first time the pilot is kept off flying duty & his licence is suspended for 3 months. In case the pilot is again detected positive for the time his licence is cancelled for five year.